

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 669/16	TP 286/17	Hearing	391/ 394	Insight Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Anupama Bordoloi  
2. Samarth Sreedhar

Petitioner's Counsel  
"

*AB*  
*AKSL*

Counsel for petitioner is present. She requested time. Registry is directed to check and put up note on the petition and list it on 18.07.2017.

MEMBER (J)

MEMBER (T)